## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CAs No.200/2017 IN CP (IB) No.03/Chd/CHD/2017

In the matter of:

M/s Hind Motors Mohali Pvt. Ltd.

....Petitioner.

Present: Mr.Nishant Bhardwaj, Advocate for Mr.Arjun Pratap Atma

Ram, Advocate for petitioner.

Mr.Anil Kumar Aggarwal, Advocate for Ex-Director Ashish

M.Gupta, Respondent No.1.

List the matter along with CP (IB) No.06/Chd/CHD/2017 on

22.02.2018.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

January 23, 2018.